

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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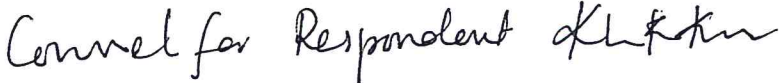
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/695/(IB)/CB/2017  
NAME OF THE PETITIONER(S) : PASSIVE INFRA PROJECTS PVT LTD  
NAME OF THE RESPONDENT(S) : REFEX ENERGY LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|---|------------------------|--|
| A R. RAMANATHAN                         | Counsel for Petitioner |   |
| K. Howtham Kumar<br>for Kumarpal Chopra | Counsel for Respondent |  |

**ORDER**

Counsel for Applicant present and submitted the preliminary arguments. Prima facie case is made for admission of the Application for hearing. Therefore, Application is admitted for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and submitted that time be granted for filing counter. At request, time is enlarged with the direction that counter shall be filed before next date of hearing. Matter is posted for arguments. Put up on 18.01.2018 at 10.30 A.M.

ghk

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)